

Job Security in Oil Companies

3164. Dr. Ranen Sen: Will the Minister of Labour and Rehabilitation be pleased to refer to the replies given to Unstarred Question Nos. 118 and 192 on the 24th May, 1967 and state:

(a) the result and conclusions of the tripartite conference on job security in Oil Companies held on the 28th April, 1967; and

(b) how far agreements were reached among the various parties and the steps proposed by Government to ensure job security in Oil Companies?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b). No agreement could be reached at the tripartite meeting held on April 28, 1967, but on the basis of the suggestions made at the meeting the Government have decided to appoint a Commission to enquire into the matter.

Financial Assistance for Advanced Training

**3165. Shri Yashpal Singh:
Shri Ram Gopal Shalwale:**

Will the Minister of Education be pleased to state:

(a) whether Government have received representations against restrictions on applications for financial assistance to the students for advanced training; and

(b) if so, the action proposed to be taken in the matter?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) and (b). Under a number of schemes, Government award scholarships and give some other financial assistance to meritorious and deserving students for study in India or abroad. Information about these schemes is available in the annual report of the Education Ministry with respect to the schemes handled by it. Government have also laid down

a policy regarding the release of foreign exchange to those who want to go abroad for higher study out of their own resources. This is handled in the Ministry of Finance.

The implication of the restrictions referred to in the question are not clear, so that it is not possible to say firmly whether any representations have been received in the Ministry of Education.

सहकारी समितियों के लिये टेलीफोन

3166. श्री गे० च० बोलित : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या टेलीफोन कनेक्शन मंजूर करने के लिये प्राथमिकता क्रम निर्धारित करते समय सोमित सहकारी समितियों के साथ कोई विशेष रियायत की जाती है; और

(ख) यदि हाँ, तो बुरहानपुर की सहकारी रूई मिल लिमिटेड, थोक सहकारी उपभोक्ता भण्डार तथा कोअपरेटिव कैलेंडरिंग-साइजिंग-प्रोसेसिंग सोसाइटी को टेलीफोन के लिये आवेदन-पत्र देने के एक वर्ष बाद भी टेलीफोन न दिये जाने के क्या कारण हैं ?

संतद्-कार्य तथा संचार विभाग में राज्य मंत्री (श्री इ०कु० गुजराल) : (क) और (ख) . प्राथमिकता के आधार पर टेलीफोन कनेक्शन केवल उपभोक्ता सहकारी समितियों को दिये जाते हैं न कि सभी सहकारी समितियों को । अतः थोक सहकारी उपभोक्ता भंडार, बुरहानपुर को बारी आने से पहले ही कनेक्शन दिया जा रहा है । कनेक्शन 15 दिन के भीतर ही दे दिये जाने की संभावना है । बुरहानपुर में कोपरेटिव काटन मिल लिमिटेड तथा कोपरेटिव कैलेंडरिंग-साइजिंग-प्रोसेसिंग सोसाइटी प्राथमिकता के आधार पर कनेक्शन पाने की हकदार नहीं है । अतः उन्हें कनेक्शन मिलने में कुछ समय लग जायेगा । बुरहानपुर का टेलीफोन केन्द्र लगभग अपनी पूरी क्षमता से काम कर रहा है और उसके विस्तार की एक योजना हाथ में है । विस्तार कार्य जून,